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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CO.PET. 317/2016

BLUE STAR LIMITED Petitioner

Through Mr. Manish Vashisht, Advocate with

Mr. Sameer Vashist and Mr.

Manashwy Jha, Advs.

Mr. Yashvardhan, Advocate with Mr.

Kanishk Rana and Ms. Kritika

Nagpal, Advocate for petioner/Blue

Star.

versus

AERENS GOLDSOUK INTERNATIONAL LIMITED

..... Respondent

Through

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

27.09.2019

No time left.

List on 01.10.2019.

JYOTI SINGH, J

SEPTEMBER 27, 2019

Rkc/